

- (2) A copy of Notification No. S.O. 264 (Hindi and English versions) published in Gazette of India dated the 21st January, 1977, issued under sub-section (2) of section 568 of the Indian Railways Act, 1890 [Placed in Library. See No. LT-77/77].
- (3) A copy of the Railway Rates Tribunal (Amendment) Rules, 1977 (Hindi and English versions) published in Notification No. G.S.R. 272 in Gazette of India dated the 26th February, 1977, issued under sub-section (1) of section 44 of the Indian Railways Act, 1890 [Placed in Library. See No. LT-78/77].
- (4) A copy of the Report (Hindi and English versions) on the progress made in the intake of Scheduled Castes and Scheduled Tribes against vacancies reserved for them in recruitment and promotion categories on the Railways for the half-year ending the 31st March, 1976. [Placed in Library. See No. LT-79/77].

PAPERS UNDER COMPANIES ACT, ETC.

THE MINISTER OF STEEL AND MINES (SHRI BIJU PATNAIK): I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 619A of the Companies Act, 1956:

- (1) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Aluminium Company Limited, New Delhi, for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Bharat Aluminium Company Limited, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-80/77].
- (2) (i) Review (Hindi and English versions) by the Government on the working of the Bharat Gold Mines Limited, for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Bharat Gold Mines Limited for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-81/77].
- (3) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Zinc Limited, Udaipur (Rajasthan) for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Hindustan Zinc Limited, Udaipur (Rajasthan) for the year 1975-76 along with the Audited Account, and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-82/77].
- (4) (i) Review (Hindi and English versions) by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1975-76.
- (ii) Annual Report (Hindi and English versions) of the Hindustan Copper Limited, Calcutta, for the year 1975-76 along with the Audited

Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-83/77].

(5) (i) Review (Hindi and English versions) by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1973-74.

(ii) Annual Report (Hindi and English versions) of the Mineral Exploration Corporation Limited, Nagpur, for the year 1973-74 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(6) (i) Review (Hindi and English versions, by the Government on the working of the Mineral Exploration Corporation Limited, Nagpur, for the year 1974-75.

(ii) Annual Report (Hindi and English versions) of the Mineral Exploration Corporation Limited, Nagpur, for the year 1974-75 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(7) (i) Review by the Government on the working of Mineral Exploration Corporation Limited, Nagpur, for the year 1975-76.

(ii) Annual Report of the Mineral Exploration Corporation Limited, Nagpur, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-85/77].

(8) (i) Review (Hindi and English versions) by the Government on the working of the Steel Authority of India Limited, New Delhi, for the year 1975-76.

(ii) Annual Report of the Steel Authority of India Limited, New Delhi, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

(9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at item Nos. (5) and (6) above.

(10) Two statements (Hindi and English versions) explaining reasons for not laying simultaneously the Hindi versions of papers mentioned at item Nos. (7) and (8) (ii) above. [Placed in Library. See No. LT-86/77].

ANNUAL REPORT ON THE COAL MINES, LABOUR WELFARE ORGANISATION, NOTIFICATION UNDER DELHI SHOPS AND ESTABLISHMENTS ACT, ETC.

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA): I beg to lay on the Table:

(1) A copy of the Annual Report (Hindi and English versions) on the activities of the Coal Mines Labour Welfare Organisation for the year 1975-76. [Placed in Library. See No. LT-LT-86/].

(2) A copy of the Delhi Shops and Establishments (Amendment) Rules, 1976 (Hindi and English versions) published in Notification No. F. 4(26)/76/CIS/Lab/21094-98 in Delhi Gazette dated the 2nd Decem-